

Name of the Corporate Debtor: Supreme Panvel Indapur Tollways Private Limited; Date of Commencement of CIRP: 30-08-2024; List of Creditors as on: 12-02-2025; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0		0		0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	24060298884	5	24060298884	79.70				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	11983505753	1	5400000000	17.89		6583505753		Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	1	4037030	1	4037030	0.01				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	888955812	4	724999085	2.40		131801936	32154791	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	12782100936			0.00			12782100936	Annexure 9
Total		15	49718898415	11	30189334999	100.00	0	6715307689	12814255727	